को विभिन्न मन्त्रालयों के संगठन तथा पद्यति प्रिषक्तियों ने बैठक में पहुँचे निष्कियों में में एक निरक्ष गृह या कि मचिवालय के सहायकों प्रीर सम्बन्धित व्यक्तियों (डीलिंग हैंड्स) को उनके प्रनुभागों से प्रथवा कम से कम उनके स्थानों (सीट) से तीन वर्षों में एक बार बदला जाना चाहिए ताकि विभिन्न श्रीएायों के व्यक्ति प्रयने कर्तव्यों का यथागम्भव विविध तथा विस्तृत प्रमुभव ग्रह्मा करें: ऐसे प्रस्य निष्कियों के साथ इस निर्क्ष को तत्कालीन निदेशक के श्रवं शासकीय पत्र संख्या 11/3/57 ग्रो० एण्ड एम० दिनाक 6 सितम्बर, 195' द्वारा सभी मंत्रालयों ग्रीर सम्बद्ध कार्यालयों को परिचालित किया गया।

- (ल) कमंचारीवर्ग के परिक्रमण की आवश्यकता को ध्यान में रखा जाता है श्रीर प्रशासनिक आवश्यकताश्रों के अनुसार यथासंभव ऐसे स्थानांतरण किये जाते हैं।
- (ग) ग्रीर (घ). इस विषय पर कोई नयं ग्रनुदेश ग्रावश्यक प्रतीत नहीं होते । श्रनुभागों के शर्ष-वािक निरीक्षण के लिए प्रश्नावली में निरीक्षण ग्रधिकारियों से निश्चित रूप से इस बात पर रिपोर्ट देने की ग्रपेक्षा की जाती है कि क्या योग्यता नियंत्रण के हित में परिक्रमण के सिद्धान्त को ध्यान में रखा गया है।

CORRECTION OF ANSWER TO USQ 3581 DT. 14.8.1969 RE. A.I.R. NEWS BULLETIN IN SINDHI.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I.K. GUJRAL): In answer to part (a) of Question No. 3581 given on 14.8.1969 in the Lok Sabha, it was stated that:

"No, Sir. Sindhi news bulletins are broadcast from Delhi, Bhuj and Ahmedabad in addition to Bombay and Jaipur".

The correct position, however, is that though the news bulletins in Sindhi originate from News Services Division of All India Radio, Delhi, these are not brodcast/relayed from Delhi Station of All India Radio. The answer stands corrected to the following extent:

"No, Sir. Sindhi News Bulletins are relayed by Bhuj and Admedabad in addition to Bombay and Jaipur".

CORRECTION OF ANSWER TO USQ 5160 DT. 28.8.1969 RE. IMPORTED TRACTORS / LLOTTED TO MADHYA PRADESH.

THE MINISTER OF FOOD AND AGRICULTURE AND LABOUR, EMPLOYMENT AND REBABILITATION (SHRI JAGJIWAN RAM): In Lok Sabha Unstarred Question No. 5160 answered in the Lok Sabha on the 28th August, 1969, information on the following points was sought:

- (a) the number of tractors given to Madhya Pradesh out of those imported from USSR and other countries during the financial years 1967-68 and 1968-69;
- (b) the number of tractors proposed to be given to Madhya Pradesh during the financial year 1969-70; and
- (c) the number of tractors demanded by the Madhya Pradesh Government from the Central Government for the development of agriculture in the State and the action proposed to be taken by the Central Government in regard to the supply of these tractors to them?

In reply to the above questions, the following information was given:

(a) 775 tractors out of those imported from USSR and other countries during the financial years 67-68 and 68-69 were allotted to Pradesh. The details are as under:

	Nos.
Zetor-2011	400
DT-14B	300
Byelarus	75
•	775

(b) and (c). The State Government has asked for 2,400 tractors this year. They have intimated their Fourth Five Year Plan requirements to be 8,500. The State Government's requirements of tractors would no doubt be met to some extent by indigenous production. The Government is also considering import of additional tractors which will at least partially meet the rest of the requirements keeping in view the tight foreign exchange position.

However, the information given in reply to part (a) of the question pertains only to year 1968-69. The correct position in regard to the number of tractors given to M P. out of those imported from U.S.S.R. and other countries during the financial years 1967-68 and 1968-69 is as follows:

During 1967-68, tractors were imported from U.S.S.R. and Czechoslovakia. U.S.S.R. tractors were distributed through the various agents in the private sector on regional basis and not State-wise. These agents catered to the requirments of different States including Madhya Pradesh. The tractors which were imported from Czechoslovakia, were not allotted to the State during 1967-68.

During 1968-69, the following imported tractors of various makes were alloted to the Madhya Pradesh State:

	Nos
Zetor-2011	400
DT-14B	300
Byelarus	75
	775

The information given in reply to parts (b) and (c) remains unchanged.

CORECTION OF ANSWER TO USQ 7733 DT. 19.4.1968 RE, ARCHEOLOGICAL MONUMENTS.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): In reply to Unetarred Question No. 7733 asked by

Shri Bharat Singh Chauhan, M.P. in the Lok Sabha on 19th April, 1968, the then Minister of State in the Ministry of Education (Prof. Sher Singh) had stated that certain forts including the Hari Parbat Fort in Jammu and Kashmir and the Fort at Tellicherry in Kerala. were under military occupation. On investigation it has been established that the Hari Parbat Fort and the Fort at Tellicherry are not under military occupation.

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Appointment of Pay Commission for Central Government Employees

SHRI SURENDRANATH DWIVEDY (Kendrapara): I call the attention of the Minister of Finance to the following matter of urgent public importance and request that he or she may make a statement thereon:

"Reported decision of the Government to appoint another Pay Commission for Central Government Employees".

SHRI S. M. BANERJEE (KANPUR): We want that she should make the statement.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLAN-NING (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, the question of appointing a Pay Commission to review the pay structure and other conditions of service of Central Government Employees has been under examination for sometime. ment have taken a decision, in principle, to appoint a new Commission for the purpose. Questions like its composition, age and terms of reference are examination and 88 soon as these details are finalised, an announcement will be made, if possible in the course of the current session.

SHRI S. M. BANERJEE: The recommendations were not implemented.

The previous Commission, namely the Second Pay Commission, gave its report in August, 1959. Since then, the National